

**Reliance Two Wheeler Policy- Stand-alone Own Damage**

**Policy Add on Wording**

**Helmet Cover**

UIN No: IRDAN103RP0002V01201920/A0019V01201920

This cover is applicable if it is shown on your policy schedule.

In consideration of payment of an additional premium of Rs. ----/-, it is hereby understood and agreed that the Company will make an allowance of Rs. \_/- towards cost of replacing damaged or destroyed Helmet of same type and model due to accident involving the insured vehicle.

- a) Shall be available only for maximum one accident during the Policy period.
- b) Shall not be available for Theft claims.
- c) Shall not be available for damage caused by deterioration, wear and tear.

Subject otherwise to the terms, exceptions, conditions and limitations of the Policy.

\* To insert the sum as per the premium table